

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 1158

TO BE ANSWERED ON NOVEMBER 23, 2016

DUMPYARD IN CITIES

No. 1158            SHRI SUMEDHANAND SARSWATI:  
                         SHRIMATI SANTOSH AHLAWAT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to get rid of dumpyards in 20 big cities;
- (b) if so, the details thereof and the action plan chalked out in this regard;
- (c) whether an agreement has been reached with the Municipalities to formulate time bound action plans by factoring in the solid waste already dumped at landfill site and the daily generation of such waste and if so, the details thereof;
- (d) whether the Government also proposes to come out with detailed project reports in this regard; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a) & (b): Under Swachh Bharat Mission (Urban), Central Government provides incentive in the form of a maximum of 20%

VGF (Viability Gap Funding)/Grant for implementation of Solid Waste Management projects which has been further enhanced to 35% w.e.f. financial year 2016-17.

After the launch of "Swachh Bharat Mission", the Union Government has taken following initiatives for ensuring viability of scientific disposal of urban waste.

- (i) Provision of Market Development assistance in form of fixed financial assistance of Rs.1,500 per tonne on sale of city compost.
- (ii) Mandatory procurement of 100% power produced from Waste-to-Energy plants by State Electricity DISCOMs at rates decided by State Electricity Regulatory Commission.
- (iii) Notification of BIS Standards for promoting reuse/ recycle of construction & demolition waste (C&D waste).

(c): No, Madam.

(d) & (e): Does not arise.

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